

ITEM NO.34

COURT NO.4

SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s).323/2021

**FEDERATION OF MEDICAL AND SALES REPRESENTATIVES  
ASSOCIATIONS OF INDIA & ORS.**

**Petitioner(s)**

**VERSUS**

**UNION OF INDIA & ORS.**

**Respondent(s)**

**(FOR ADMISSION and IA No.37734/2021-EXEMPTION FROM FILING AFFIDAVIT  
and IA No.38658/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)**

**Date : 25-04-2022 This petition was called on for hearing today.**

**CORAM :**

**HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT**

**For Petitioner(s)** Mr. Sanjay Parikh, Sr. Adv.  
Ms. Aparna Bhat, AOR  
MS. Karishma Maria, Advocate  
Mr. Ritwik Parikh, Advocate  
Mr. Satwik Parikh, Advocate  
Ms. Surabhi Agarwal, Advocate

**For Respondent(s)** Mr. K.M. Nataraj, ASG  
Mr. Mayank Pandey, Adv.  
Mr. Sharath Nambiar, Adv.  
Mr. Vatsal Joshi, Adv.  
Ms. Indira Bhakar, Adv.  
Mr. Gurmeet Singh Makker, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 On the oral request of the learned senior counsel appearing on behalf of the petitioners, the second respondent is deleted from the array of parties. Cause title be amended accordingly.
- 2 Mr K M Nataraj, Additional Solicitor General, appears on behalf of the respondents.

- 3 Counter affidavit be filed within a period of eight weeks from today.
- 4 List the petition on 15 July 2022.

**(SANJAY KUMAR-I)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**COURT MASTER**